

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MOHIT JAISWAL V/S M.J. INFRAGREEN PVT. LTD.

SECTION : 241/244 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. AKHILESH KALRA ALONG WITH
SH. RAHUL KAPOOR, ADVS.

COUNSEL FOR RESPONDENT : SH. NADEEM MEW ALONG WITH
SH. ARUN KHATRI, ADVS.

CP NO. 236/ALD/2019, CA NO. 338/2019, RA NO.03/2021

The matter was taken up today through Video Conferencing.

Heard Sh. Akhilesh Kalra along with Sh. Rahul Kapoor, Advocates for Applicant and Sh. Nadeem Mew along with Sh. Arun Khatri, Advocates for the respondent through video conferencing.

In view of the order passed in CP NO.235/ALD/2019, CA NO.337/2019, CA NO.360/2020, MA NO.01/2021, RA NO.02/2021, put up this matter in the week commencing 23rd July, 2021 before the Regular Court/ through Video Conferencing.

Dated : 12.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)